## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 240

TO BE ANSWERED ON THE  $2^{ND}$  DECEMBER, 2025/ AGRAHAYANA 11, 1947 (SAKA)

**SPECIAL GRANT FOR UT OF ANDAMAN & NICOBAR ISLANDS** 

### 240. SHRI BISHNU PADA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Member of Parliament, Andaman & Nicobar Islands, formally requested the Government to sanction a special grant of 5000 crore to the Union Territory of Andaman & Nicobar Islands for infrastructure development, in view of the deficit UT budget to meet public grievances relating to construction and maintenance of State, District, Rural, urban roads, bridges, drains, culverts, footpaths, high drains in municipal areas, repair of tsunami shelters, renovation works for tribal communities, and construction of dams for drinking water supply across the Islands including tribal, municipal, and rural areas; and
- (b) If so, the details of the action taken and the steps proposed to be taken by the Government to consider the said demand of the islanders?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): Yes, Sir. The Union Territory (UT) of Andaman and Nicobar Islands projects its requirement of budget, based on the need of various Departments under UT. The Union Government allocates the budget to the UT for its establishment and developmental expenditure, based on past trend of expenditure and future requirements. This is a regular process. In addition to this, other Ministries of Government of India (GoI) also provide budgetary support under various schemes for infrastructural projects in the UT.

\*\*\*\*\*